

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417
IA/4063/ND/2022 IN IB/450/ND/2021

IN THE MATTER OF:

State Bank Of India	...	Applicant
Versus		
Jagdish Ganga Prasad Prakash	...	Respondent

Under Section 95 (1) of IBC,2016.

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Abhishek Anand, Mr. Ishaan Dhingra, Adv.
For the Respondent : Mr. Aditya Dewan, Mr. Parth Tiwari, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant, Ld. Counsel for the RP and Ld. Counsel for the Respondent are present through VC. It is submitted by all the parties that pleadings have already been completed. List the matter on **22.05.2024** for arguments.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)